

(b) if so, Government thinking on this proposal of the Government of West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) No such proposal has been received in this Ministry from the Government of West Bengal.

(b) Does not arise.

S.T.D. Facilities in District Headquarters of Maharashtra

1717. SHRI HUSSAIN DALWAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of district headquarters in Maharashtra where S.T.D. facilities have been extended so far; and

(b) the time by which all the district headquarters will be covered by S.T.D. service?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Sixteen District Headquarters in Maharashtra State

have been extended S.T.D. facility including Sholapur which is having only Incoming S.T.D. facility.

(b) The remaining district Headquarters are proposed to be provided with S.T.D. facilities during 7th plan period subject to the availability of switching and transmission equipment.

Details of incidents of booth-capturing violence etc. in elections

1718. SHRI JITENDRA PRASADA : SHRIMATI R. R. MAVANI :

Will the Minister of LAW AND JUSTICE be pleased to state the number of cases of booth-capturing incidents of violence, killings, separately during the recent Lok Sabha and Vidhan Sabha elections, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : A Statement as furnished by the Election Commission and containing the information in regard to cases of booth-capturing, violence and killings which resulted in taking of fresh poll or adjournment of poll is laid on the Table of the House.

Statement

Statement showing the incidents of Booth-capturing, violence and killing during General Elections to Lok Sabha and Legislative Assemblies

| S. No. | Name of the State/ Union Territory | Lok Sabha | | | Legislative Assemblies | | | | Remarks |
|--------|---------------------------------------|---|--|----------|--|---|----------|--|---------|
| | | Booth-capturing and fresh poll cases | Adjournment of poll due to violence | Killings | Fresh poll cases due to booth- capturing | Adjournment of poll cases due to violence | Killings | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | |
| 1. | Andhra Pradesh | 29 | 1 | — | 65 | 13 | 1* | *Candidate reported to have been killed. | |
| 2. | Bihar | 159 | — | — | 294** | 3 | 3+ | **Included 122 cases of 90% voted and so apprehended booth capturing. + Candidates reported to have been killed. | |
| 3. | Gujarat | — | — | 2 | — | — | — | | |
| 4. | Haryana | 3 | — | — | — | — | — | | |
| 5. | Jammu & Kashmir | 30 | 1 | — | — | — | — | | |
| 6. | Maharashtra | — | — | 2 | — | — | 2 | | |
| 7. | Manipur | 2 | 3 | 5 | 37 | — | — | | |
| 8. | Rajasthan | — | — | — | — | — | 1£ | £Candidate reported to have been killed in police encounter. | |
| 9. | Uttar Pradesh | 37 | 2 | — | 46 | 1 | — | | |
| 10. | West Bengal | 2 | — | — | — | — | — | | |
| 11. | Arunachal Pradesh | — | 1 | — | — | — | — | | |
| | Total | 262 | 8 | 9 | 442 | 17 | 7 | | |

NB : One case of fresh poll in Orissa due to accidental loss of ballot box and one case of fresh poll due to case of impersonation not included in this Statement.